CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing



T.A. No. 62/1001/2021

This the 04th day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dr. Fida Mohammad Bhat, aged 37 years, S/o Mohammad Shafi, R/o Nowshehra, Srinagar and 9 ors.		
		Applicants
(Advo	ocate:- Mr. M Y Bhat)	
<u>Versus</u>		
1.	State of Jammu and Kashmir through Con Medical Education Department, Civil Sectt. Jan	· ·
(Advocate: Mr. Amit Gupta, Additional Advocate General)		
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J) Learned counsel for the applicant submits that he wishes to withdraw the T.A.		
2.	Accordingly, the T.A. is dismissed as withdrawn.	
(A	NAND MATHUR) MEMBER (A)	(RAKESH SAGAR JAIN) MEMBER (J)

Arun